

Notifications and Orders

(49) Fixing the land rates for Educational Institutions - No. 31/1/100- UTFI (4)-2001/9796.—In partial modification of the Chandigarh Administration, Finance Department's Notification bearing No. 3219-UTFI(4)-97/5489, dated the 6th/7th April, 1998, the Administrator, Union Territory, Chandigarh, hereby fixes the land rate for allotment of Educational Institutions (Schools) in the Union Territory, Chandigarh on lease hold basis as under

- (A) In Urban Area of U.T., Chandigarh:
- (i) for Maximum Floor Area Ratio (F.A.R.) for 0.5 Rs. 1800 per square yard.
 - (ii) for Minimum Floor Area Ratio (F.A.R.) Rs. 900 per square yard.
- 0.25
- (B) Out side Urban Grid i.e. re-settlement colonies or in villages
- (i) for maximum Floor Area Ratio (F.A.R.) of 0.5 Rs. 1000 per square yard.
 - (ii) for minimum Floor Area Ratio (F.A.R.) of 0.25 Rs. 500 per square yard
- (C) For Floor Area Ratio lower than 0.5 and